

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO.9  
TO BE ANSWERED ON 25.04.2016**

**Ban on Junk Food in Schools/ Colleges**

9. DR. K. KAMARAJ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the availability of junk food in schools and colleges has increased thereby causing adverse effect on the health of students;

(b) if so, the details thereof;

(c) whether the Government proposes to impose a ban on the sale of junk food in/ near schools and colleges;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the steps taken/proposed to be taken by the Government in this regard?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)**

(a) to (e) Central Board of Secondary Education (CBSE) has issued directions in January, 2016 to its affiliated schools to ensure that junk food, carbonated and aerated beverages are replaced with healthy snacks, juices and dairy products. The Schools were also directed to involve doctors, nutritional experts and dieticians in designing the recipes for the menu and monitoring the quality of the food items. Education being a subject in the Concurrent List of the Constitution, majority of the schools are under the purview of the State Governments. It is, therefore, for the respective State/Union Territory Governments to prevent sale of junk food in schools. UGC has no information with regard to availability of Junk food in and around colleges.

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